

Recruitment process for one post of "Driver" from eligible employees by way of promotion

HIGH COURT OF BOMBAY AT GOA

No.HCB/GOA/A-1/2022/7/9

Date: 12th July, 2022.

NOTICE

(Only for Class IV employees of the High Court of Bombay at Goa, Porvorim)

The process of preparation of Select list for one post of "Driver" from the Class IV employees of the High Court of Bombay at Goa, Porvorim, is being undertaken by this Registry as per the provisions of Rule 30(b)(ii) of the Bombay High Court Appellate Side Service Rules, 2000. **The Class IV employees working on the establishment of the High Court of Bombay at Goa**, who are fulfilling the below mentioned eligibility criteria and who are willing to apply for the post of Driver, may send their applications to the Registrar (Admin.), High Court of Bombay at Goa, Porvorim alongwith the attested copies of their testimonials **on or before 27/07/2022**. The applications received thereafter will not be entertained.

The eligibility criteria as per Rule 30 of the Bombay High Court (Appellate Side) Service Rules 2000 are as under:

1	Must not be less than 21 and not more than 30 years of age.
2	Should have passed at least SSC or equivalent examination and should be able to speak Marathi and Hindi languages.
3	Should possess a valid and effective driving licence under the Motor Vehicles Act, 1988 (No.59 of 1988) to drive atleast light motor vehicles.
4	Should possess not less than 3 years experience of driving motor vehicles such as cars and/or heavy vehicles.
5	Should have a clean driving record.
6	Should possess working knowledge of maintenance and ordinary repairs of the motor vehicles.
7	Should know topography of the concerned city.

NB: As per Rule 51(2)(a) of the Bombay High Court Appellate Side Service Rules, the maximum age limit shall not be applicable to High Court/Government employees.

Sd /-

Date: 12th July, 2022

(Dinesh R. Shetty)
REGISTRAR (ADMIN.)